

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In partial modification to this office order No.72984-73194/F.1(3)/Gaz/2022, Dated 19.09.2022, the following committee is hereby reconstituted, with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Administrative & Legal Affairs Advisory Committee	Ms. Shalinder Kaur Principal District & Sesisions Judge (Shahdara)	Chairperson
	Sh. Vishal Gogne ASJ/Spl. Judge (NDPS) (East)	Member
	Sh. Ankur Jain Judge Family Court (North-East)	Member
	Sh. Arun Sukhija, Additional Sessions Judge (East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

GIRISH KATHPALIA
19.11.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

Dated 19 NOV 2022

No. 2049/87164-186 /F.1(3)/Gaz/2022

Sub:-Committee regarding Administrative & Legal Affairs Advisory Committee.
Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal Judge, Family Courts, Dwarka, New Delhi.
3. The Principal District & Sessions Judge (Shahdara) Karkardooma Court, Delhi.
4. The Principal District & Sessions Judge (East) Karkardooma Court, Delhi.
5. The Principal District & Sessions Judge (North-East) Karkardooma Court, Delhi.
6. The Officers concerned.
7. Sh. Arun Kumar Garg, ADJ, Central District, Tis Hazari Court, Delhi.
8. Sh. Atul Krishna Aggarwal, ASJ, Central District, Tis Hazari Court, Delhi.
9. The AO(J)/Branch In-charge, Admn, I, II & III, General Branch, Vigilance, Litigation Branch, Care Taking Branch (Central) Tis Hazari Courts, Delhi.
10. The P.S. to the undersigned.
11. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
12. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

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